

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.2- IA/682(AHM) 2024  
In  
C.P.(IB)/241(AHM)2021

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Kadam Kirtibhai Patel Proprietor Pearl Impex  
V/s  
Map Oil LLP

.....Applicant

.....Respondent

**Order delivered on 30/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Vishwas V. Shah, Advocate  
For the Respondent :

**ORDER**

**IA/682(AHM) 2024**

This is an application filed by the liquidator to take on record the 4<sup>th</sup> Progress Report for the period of 01.01.2024 to 31.03.2024 in the matter of Map Oil LLP. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/682(AHM) 2024** stands disposed off.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**